

GOVERNMENT OF PUDUCHERRY
OFFICE OF THE DISTRICT COLLECTOR-cum-DISTRICT MAGISTRATE
PUDUCHERRY

No.1703/DRDM/DM/D2/2020/62

Dated: 02.07.2020

ORDER

Sub: DRDM- COVID-19 - Enquiry on surge in Covid-19 cases in JIPMER Campus -
Orders - Issued - Reg.

❧ ❧

The COVID-19 outbreak, which has been declared as a Notified Disaster under the provision of Disaster Management Act, 2005, has prompted this Administration to take several preventive measures involving all line Departments.

2. Despite, several preventive measures taken, there has been report of about 20 numbers of positive cases in JIPMER campus including Health Officials.
3. Therefore, in exercise of the power conferred upon me, under the Disaster Management Act, 2005 and Epidemic Act, 1897, I hereby order Thiru. K. Muralidharan, OSD Health, Puducherry to conduct a detailed enquiry on the spread of Covid-19 in the JIPMER Campus and submit report to the undersigned in order to devise a mechanism in future.
4. The Director, JIPMER shall extend necessary co-operation in this regard.
5. The Director of Health and Family Welfare Services shall attach a team consisting of a Doctor and supporting staff to the enquiry officer.
6. The Tahsildar, Taluk Office, Oulgaret shall provide assistance of the concerned Village Administrative Officer to identify the person and containment areas.



(Dr. ARUN.T, I.A.S)
DISTRICT COLLECTOR-cum-
DISTRICT MAGISTRATE

To

1. The Director of Health & Family Welfare Services, Puducherry
2. The Director, JIPMER, Puducherry.
3. Thiru. K. Muralidharan, OSD, Health Department.
4. The Tahsildar, Taluk Office, Oulgaret

Copy to:

1. The P.S to Hon'ble Lt. Governor, Puducherry
2. The P.S to Hon'ble Chief Minister, Puducherry
3. The P.S to All Hon'ble Ministers, Puducherry
4. The P.S to Secretary to Government (Health), Puducherry.